

- I. **Report and Accounts (1997-98) of the U.P. Projects and Tubewells Corporation Limited, Lucknow and related papers.**
- II. **Report and Accounts (1996-97) of the Kerala land and Development Corporation Limited, Thiruvananthapuram and related papers.**

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI): Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) (a) Annual Report and Accounts of the U.P. Projects and Tubewells Corporation Limited, Lucknow, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (ii)(a) Twenty-fourth Annual Report and Accounts of the Kerala Land Development Corporation Limited, Thiruvananthapuram, for the year 1996-97, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

II. Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above.

- I. **Report and Accounts (1995-98) of the Vayudoot Limited, New Delhi and related papers.**
- II. **Report and Accounts (1999-2000) of the Airports Authority of India and related papers.**